

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

17.

**CA-97/2023 IN C.P.(CAA)/212(MB)2022**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES: Booker Satnam Wholesale Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013. RULE 11 OF NCLT.

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**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **16.03.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)